

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1534  
TO BE ANSWERED ON 11<sup>th</sup> FEBRUARY, 2020**

**IMPLEMENTATION OF ONE NATION-ONE RATION CARD**

**1534. SHRI GAJANAN KIRTIKAR:**

**SHRI SUDHEER GUPTA:**

**SHRI BIDYUT BARAN MAHATO:**

**SHRI NAMA NAGESWARA RAO:**

**SHRI SHRIRANG APPA BARNE:**

**SHRI SANJAY SADASHIV RAO MANDLIK:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of the total number of Ration Card holders in the country at present, State/UT-wise;
- (b) whether the Government proposes to implement 'One Nation-One Ration Card (ONORC)' scheme across the country, if so, the details thereof along with the aims and objectives and the salient features of the said scheme;
- (c) the details of the States in which the scheme is yet to be implemented and the time by which such scheme is likely to be implemented all over the country;
- (d) the details of facilities likely to be provided by the Government through this Ration Card and the details of the steps taken by the Government to ensure that vulnerable and marginalized group of people are not excluded from the Public Distribution System (PDS) on account of implementation of ONORC; and
- (e) whether the Government proposes to provide kerosene oil to the farmers at subsidized rate through this Ration Card, if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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(a): A Statement showing State/UT wise total number of Ration Cards in the country at present is annexed.

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**(b) to (d): Under the scheme on "Integrated Management of Public Distribution System (IM-PDS)" the Department is implementing nation-wide portability of ration card holders through 'One Nation One Ration Card' plan, which enables any eligible ration card holder/beneficiary covered under National Food Security Act, 2013 (NFSA) to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice in the country by using their existing/same ration card after biometric/Aadhaar authentication on electronic Point of Sale (ePoS) devices installed at the FPSs. So far, the facility of national/inter-State portability under this plan is available in 12 States, namely - Andhra Pradesh, Goa, Gujarat, Haryana, Jharkhand, Kerala, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Telangana and Tripura. Further, integration of remaining States/UTs depends on the readiness of States/UTs to implement the same.**

**Further, Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments, wherein, inter-alia the operational responsibilities for identification of eligible households/beneficiaries under NFSA, issuance of ration cards to them rest with the concerned State/UT Governments. However, to ensure that the benefits of NFSA are reaching to all vulnerable and economically weakest sections of the society through TPDS, the Department has advised all States/UTs to take proactive approach for reaching out to such sections of the population through special drives from time-to-time to identify and issue ration cards to them under NFSA.**

**(e): Under NFSA ration cards, at present beneficiaries can only lift foodgrains namely Rice, Wheat and Coarse-grains from the Fair Price Shops (FPSs).**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1534 DUE FOR ANSWER ON 11.02.2020 IN THE LOK SABHA****Status of End-to-End Computerization of PDS Operations Scheme**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Total Ration Cards under NFSA</b>
1	Andaman & Nicobar	16,342
2	Andhra Pradesh	90,27,634
3	Arunachal Pradesh	1,77,607
4	Assam	57,87,006
5	Bihar	1,67,23,631
6	Chandigarh (DBT)	67,527
7	Chhattisgarh	52,82,969
8	Dadra & Nagar Haveli	45,736
9	Daman & Diu	19,993
10	Delhi	17,48,526
11	Goa	1,42,147
12	Gujarat	65,81,540
13	Haryana	26,97,110
14	Himachal Pradesh	6,78,675
15	Jammu & Kashmir (incl. Ladakh)	16,75,443
16	Jharkhand	57,19,194
17	Karnataka	1,26,78,228
18	Kerala	37,29,759
19	Lakshadweep	5,153
20	Madhya Pradesh	1,17,47,674
21	Maharashtra	1,50,67,403
22	Manipur	5,88,837
23	Meghalaya	4,21,502
24	Mizoram	1,55,643
25	Nagaland	2,82,209
26	Odisha	93,20,884
27	Puducherry (DBT)	1,77,977
28	Punjab	35,18,327
29	Rajasthan	1,11,06,203
30	Sikkim	94,704
31	Tamil Nadu	1,01,41,800
32	Telangana	53,24,508
33	Tripura	5,78,828
34	Uttar Pradesh	3,53,22,427
35	Uttarakhand	13,36,938
36	West Bengal	5,63,49,434
	<b>Summary</b>	<b>23,43,39,518</b>

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